

(b) By about the end of June, 1963.

Loan to Tripura State Cooperative Union

438. Shri Dasaratha Deb: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the amount of money given to Tripura State Cooperative Union, year by year, during the two plan periods and the period ending in 1961;

(b) the purposes for which such money was given;

(c) whether publication of literature was one such purpose; and

(d) what publications have been brought out during 1960-61?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra): (a) (i) In the 1st Plan period Nil.

(ii) In the 2nd Plan Period i.e. from 1956 to 1961 as follows:—

In 1956-57	Nil.
In 1957-58	Rs. 7,405/-
In 1958-59	Rs. 3,501/-
In 1959-60	Rs. 12,429/-
In 1960-61	Rs. 24,738/-

(b) (i) to meet pay and allowances of the Instructors who imparted training to non-officials and other contingent expenditure.

(ii) Stipend to trainees, etc.

(c) Yes, Sir.

(d) None. The financial assistance was provided towards the end of the year 1960-61.

Agriculture Loans

439. Shri Dasaratha Deb: Will the Minister of Community Development, Panchayati Raj and Cooperation be pleased to state:

(a) the total number of loan petitions received by the State Co-opera-

tive Bank of Tripura for agricultural loans during 1960-61 and 1961-62;

(b) the number of petitioners who received such loan from this Bank during the above period; and

(c) the reasons for rejecting rest of the petitions?

The Deputy Minister in the Ministry of Community Development, Panchayati Raj and Cooperation (Shri Shyam Dhar Misra): (a) 298.

(b) 287.

(c) Of the eleven cases rejected, nine were from societies which had defaulted, one was from a non-member and one was received late.

Agricultural Implements

440. Shrimati Laxmi Bai: Will the Minister of Food and Agriculture be pleased to state:

(a) the total number of factories producing agricultural implements for small and middle class agriculturists;

(b) the total number of such factories in public sector;

(c) the location of these factories;

(d) the type of implements each of them produces; and

(e) the annual production of each factory during 1959-60 and 1960-61?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) One hundred and twenty-one.

(b) Five.

(c) and (d). The required information is contained in the publication entitled 'Agricultural Implements—where to buy them from', published by the Directorate of Extension, Department of Agriculture, except in regard to the type of implements produced by one of the factories namely Govt. Industrial Workshop Tiruchirappalli, Madras. Copies of this publication, corrected up to date, have been supplied to the Parliament Library.

(e) The information is not available

लाहौल जिले में सड़क

४४१. श्री हेम राज क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब सरकार की ओर से कोई प्रस्ताव कलांग जिग जिग बार सड़क (लाहौल जिले में) के निर्माण के बारे में आया है ; और

(ख) यदि हां, तो उस पर क्या कार्य-बाई की गई है ?

परिवहन तथा संचार मंत्रालय में नौ-वहन मंत्री (श्री राज बहादुर) : (क) और (ख) शायद माननीय सदस्य का मतलब किलांग जिग जिग बार सड़क से है। यह प्रायोजना लाहौल जिले के उन सड़क निर्माण कार्यों की सूची में शामिल कर ली गई है जो भारत सरकार द्वारा आर्थिक सहायता के लिये अनुमोदित कर ली गई है। तीसरी पंचवषिय आयोजना में इस निर्माण कार्य के लिये ३ लाख रुपये की व्यवस्था की गयी है। यह राशि यातायात की आवश्यकताओं को पूरा करने के लिये वाहन पथ को चौड़ा कर के मौजूदा खच्चर मार्ग में सुधार करने के लिये है। इस सड़क पर बराचू नाले के ऊपर एक पुल बनाने का प्रस्ताव भी है।

Compensatory Allowance for P. & T. Staff

442. Shri Hem Raj: Will the Minister of Transport and Communications be pleased to state:

(a) the rates of compensatory allowances which are paid to Posts and Telegraphs Staff posted in Lahaul and Spiti Districts; and

(b) whether it is a fact that Government propose to bring the rate of their compensatory allowance at par with the rates of the Punjab Government i.e. equal to pay?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) As given in the statement below:

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|--|--|
| (i) Outsiders i.e. Govt. servants who do not belong either to Lahaul or Spiti Valley. | 75% of their basic pay in the revised scales of pay subject to a maximum of Rs. 125/- p.m. |
| (ii) Govt. servants belonging to Lahaul valley but working in Spiti Valley and vice versa. | 56½% of their basic pay in the revised scales of pay subject to a maximum of Rs. 100/ p.m. |
| (iii) Lahaul's Government servants working in Lahaul Valley and Spiti Government servants working in Spiti Valley. | 37% of their basic pay in the revised scales of pay subject to a maximum of Rs. 65/-p.m. |

(b) No.

Delhi-Chandigarh Telephones Line

443. Shri D. C. Sharma: Will the Minister of Transport and Communications be pleased to state:

(a) how many times trunk telephone lines between New Delhi and Chandigarh were reported out of order during 1961;

(b) the reasons for these breakdowns; and

(c) what measures are being taken to correct the defects?

The Deputy Minister in the Ministry of Transport and Communications (Shri Bhagavati): (a) There were three trunk circuits between Delhi and Chandigarh during 1961. The number of interruptions on each of the circuits during 1961 were as follows:

New Delhi—Chandigarh.

-do-	1	: 68
-do-	2	: 61
-do-	3	: 129

(b) The circuit breakdowns were mostly due to line interruptions caused by natural causes and due to copper wire thefts.

(c) Line interruptions due to natural causes are unpreventable. The following measures are being taken to combat copper wire thefts:—

- (i) close liaison with Police authorities,